

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

124. M.A. 3527/2019

In

C.P.(IB)-625(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.04.2024**

NAME OF THE PARTIES: Shree Khodiyar Packaging

V/s.

Datsun Fasion Ltd.

Appearances:

For Liquidator: Adv Shalya Agarwal, Adv Lokesh Malik for Liquidator is
present through VC.

For Applicant: Adv. Avinash R Khanolkar is present through VC.

For Respondent: Adv. Devika Kakoo for R-6 is present through VC

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

List for hearing on **09.05.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)